

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 507
ANSWERED ON MONDAY, JULY 24, 2023/ SRAVANA 2, 1945 (SAKA)
COMPLETION OF PROJECTS UNDER CSR**

QUESTION

507. MS. DEBASREE CHAUDHURI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the names of the projects which have not been completed under the Corporate Social Responsibility (CSR) along with the reasons therefor;**
- (b) the details of the works completed under the said projects, sector-wise;**
- (c) the details of nodal agencies of the projects which have not completed the projects;**
- (d) whether any action has been taken against the nodal agencies for not completing the projects on time; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c) : The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. However, completion or non-completion status of CSR projects or activities are not maintained separately by the Government. All data related to CSR filed by companies in the MCA21 registry, including company-wise, state-wise, district-wise and sector-wise are available in public domain at www.csr.gov.in.

On the basis of the filings made by the companies in the MCA21 registry, development sector-wise details of CSR spent by all the companies during last five Financial Years (FY) i.e., 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 are at Annexure.

(d) & (e): Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The Board of the company decides the mode of activity/project to be undertaken either by itself or through Implementing Agencies and monitors. The companies are required to disclose the composition of CSR Committee in its Board's report. Further, companies are required to disclose the contents of its CSR Policy in its report and place it on the company's website, if any. The Government monitors the compliance of CSR provisions through the disclosures made by the companies in the MCA 21 registry. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies is initiated as per provisions of the Act after due examination of records and following due process of law.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 507 FOR 24.07.2023

Development Sector-Wise Summary of CSR Expenditure (Amount in Crore)						
S. No.	Development Sector	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22
1	Agro forestry	66.79	64.75	67.38	20.90	33.13
2	Animal welfare	63.52	98.33	106.12	193.55	165.56
3	Armed Forces, Veterans, War Widows/ Dependants	29.09	90.18	62.06	84.05	42.55
4	Art And Culture	395.22	225.94	933.57	493.13	241.24
5	Clean Ganga Fund	33.96	8.11	6.63	13.39	54.31
6	Conservation of natural resources	228.14	173.55	160.60	92.00	271.95
7	Education	5,763.45	6,111.66	7,179.51	6,693.25	6,367.33
8	Environmental Sustainability	1,301.96	1,368.27	1,470.53	1,030.16	2,366.15
9	Gender Equality	24.01	51.86	82.93	43.83	97.64
10	Health Care	2,776.95	3,617.15	4,905.72	7,325.83	7,636.18
11	Livelihood Enhancement Projects	832.40	907.98	1,077.72	938.91	822.01
12	Other Central Government Funds	292.73	731.06	932.16	1,618.17	303.34
13	Poverty, Eradicating Hunger, Malnutrition	811.20	1,195.78	1,159.71	1,407.58	1,873.68
14	Prime Minister's National Relief Fund	200.42	322.19	798.43	1,698.38	1,190.86
15	Rural development projects	1,724.07	2,434.17	2,301.02	1,850.71	1,801.43
16	Safe drinking water	220.87	228.23	253.40	203.13	176.10
17	Sanitation	460.68	506.66	521.72	338.97	301.48
18	Senior citizens welfare	40.10	46.52	52.33	56.47	76.23
19	Setting up homes and hostels for women	70.58	57.01	48.50	44.52	100.15
20	Setting up orphanage	39.87	12.89	36.50	21.88	25.79
21	Slum area development	39.16	51.06	42.94	88.95	58.14
22	Socio-economic inequalities	155.95	167.92	214.88	149.81	156.06
23	Special education	140.01	186.13	196.88	209.24	181.82
24	Swachh Bharat Kosh	272.07	95.50	53.47	161.35	32.92
25	Technology incubators	16.94	32.10	53.50	62.62	7.33
26	Training to Promote Sports	285.41	310.16	304.00	243.39	286.69
27	Vocational skills	546.46	798.36	1,181.23	717.65	1,010.83
28	Women Empowerment	251.37	236.54	259.57	206.00	251.31
29	NEC/ Not Mentioned*	15.20	87.61	502.79	203.14	0.59
Grand Total (in Cr.)		17,098.57	20,217.65	24,965.82	26,210.95	25,932.79

(Data upto 31.03.2023) [Source: Corporate Data Management Cell]

*Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.
